

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(35) C.P-622/252/(MB)/2018

CORAM:

Present :SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 17.07.2018

NAME OF THE PARTIES: Whitewater Infra Pvt. Ltd.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT : 252(1)

ORDER

1. The Learned Representative of the Petitioner is present.
2. The matter is adjourned to ~~23~~ **03.08.2018**.

SD/-
M.K. SHRAWAT.
Member (Judicial)

17.07.2018.
Aah/HHS/Suresh